

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:608  
ANSWERED ON:26.07.2000  
KILLING OF DALITS  
RAMDAS ATHAWALE

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government are aware of spontaneous increase in the incidents of the killing of Dalits in Uttar Pradesh during the last six months;
- (b) if so, the details thereof;
- (c) whether the National SC and ST Commission have received any representation to conduct an inquiry in this regard;
- (d) if so, the details thereof;
- (e) whether the Government have conducted any inquiry into the matter or any Central Team has been sent or proposed to be sent to find out the facts;
- (f) if so, the finding thereof; and
- (g) if not, reasons therefor?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a)&(b) No, Sir. As per information received from National Crime Records Bureau, (MHA) the position is as under:-

No. of Murders	SC	ST	Total
1. January, 99 to June, 99	139	1	140
2. July, 99 to December, 99	140	0	140
3. Average per month for 1999	23	Negligible	23
4. January, 2000 to April, 2000	83	2	85
5. Average per month for 4 months of 2000	21	-	21

(c)&(d) National Commission for Scheduled Castes and Scheduled Tribes has informed that no such representation has been received in the Commission.

(e) No Sir.

(f) Does not arise.

(g) There has been no spontaneous increase in the incidents of killing of Scheduled Castes and Scheduled Tribes in Uttar Pradesh.